

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 599 of 2020

IN THE MATTER OF:

Ketan Anant Raj & Anr.

...Appellants

Versus

Dhanshyam Kantilal Patel

(Liquidator of Krishnai Hospital Pvt. Ltd.) & Ors.

...Respondents

Present:-

For Appellant: Mr. Aditya Dewan, Advocate.

O R D E R
(Virtual Mode)

13.08.2020 At request of the Learned Counsel for the Appellants for production of copy of order in Writ Petition No. 31546 of 2019 dated 10th August, 2020 together with the copy of the 'Writ Affidavit' and 'Petition', the matter is adjourned by **28th August, 2020**

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

Basant B./ nn.